

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Dr. Pramod Deo, Chairperson
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member**

File No. Eco 1/2010-CERC

Date: 25.11.2010

In the matter of

Validation of the Escalation Factors and other Parameters notified vide CERC Notification No. Eco 1/2010-CERC dated 31.3.2010 for a period of two months beyond 30.9.2010 - Extension of time

ORDER

Since notification of escalation rates effective from 1.10.2010 was likely to be delayed due to change in methodology for computation of escalation rates, we had in our order dated 23.9.2010 extended the validity of the notification dated 31.3.2010 till 30.11.2010 or till the issue of fresh notification whichever was earlier.

2. The revised methodology for computation of escalation charges is yet to be finalised. Therefore, we further extend the validity of the period of notification dated 31.3.2010 till 31.12.2010 or till the issue of fresh notification whichever is earlier. Escalation rates for the purpose of payment during the extended period shall be governed by Para 5 of our order dated 23.9.2010.

Sd/-
(M.DEENA DAYALAN)
MEMBER

sd/-
(V.S.VERMA)
MEMBER

sd/-
(Dr. PRAMOD DEO)
CHAIRPERSON